

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Record of Proceedings**

**Petition No. 11/RP/2015**

Subject : Review of Commission's order dated 24.3.2015 in Petition No. 99/TT/2012

Date of Hearing : 18.6.2015

Coram : Shri Gireesh B. Pradhan, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member

Petitioner : Power Grid Corporation of India Ltd.

Respondents : Rajasthan Power Procurement Centre & 16 others

Parties Present : Shri Aryaman Saxena, PGCIL  
Ms. Sangeeta Edwards, PGCIL  
Shri R.P. Padhi, PGCIL

The review petition is listed today for hearing on admission. The representative of the petitioner has submitted that its counsel in the matter is out of station.

2. The Commission directed to issue notices to the parties. The reply may be filed by respondents by 3.7.2015, with advance copy to the petitioner, who may file its rejoinder, if any, before 10.7.2015.

3. Matter shall be listed for hearing on 21.7.2015.

By the order of the Commission,

Sd/

(T. Rout)  
Chief (Law)